## Assistance to fis ung industry of State Ban!' of India

916. SHRI K. 1'. R, S. BALA SUBBA RAO: Will the /[inister of FINANCE be pleased to st ite:

- (a) what step« are being taken by the State Bank of India to assist the fishing industry in general:
- (b) what arc the details of the steps being takt n by the State BanK of India to assist the fishing industry in Andhra Prac 3sh;
- (c) whether any representations have been rece ved from the deep-sea fishing 'industry in Visakhapat nam for financial aid; and
- (d) if so, wll at decision Govern ment have taken thereon?

THE DEPUT.' MINISTER IN THE MINISTRY OF FINANCE (SHR1 JANARDHAN/ POOJARY): (a) and (b) The b -anehes of the State Bank of India n coastal belts have been actively financing the small fishermen for purchase of country crafts, catamarms, trawlers, fishing nets and other accessories. They have also financed !8 vessels through mechanised their Masulipatnam, Kakinada, Visakhapatnam and Khajipalem ADB Branches.

(c) and (d)' Representations have been received -egarding the difficulties of the deeosea fishing industry. The State Ban! of India organised a meeting on 7tl February, 1984 with owners of sorrj of the mechanised fishing boats ir which the various problems raise, i by the boat owners were discussed State Bank of India have reported that these- issues will be further discussed at the next SLBC meeting. State Bank is also taking up various issues with the concerned authorities.

## Increase in smuggling activities along Malabar coast in Keraia

917. SHRI O J. JOSEPH: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that smug gling activities along the Malabar Coast in Kerala have increased during the current financial year as compared to the year 1932-83;

to Questional

- (b) if so, what are the reasons therefor; and
- (c) what are the reasons for which the officials who were investigating the cases of smugglers held from the Tellicherry Coast have been transfer red before the completion pf the in vestigations by them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA); (a) and (b) Reports received by the Government indicate that the West Coast, including the Malabar Coast in Keraia, continues to be vulnerable to smuggling activities.

The statistics regarding seizure, etc. are maintained Collectorate-vise and not Coastwise. The total value of seizures of smuggled goods effected by the Cochin Customs and Central Excise Collectorates (Malabar Coast Is within the jurisdiction of Cochin Customs Collectorate) during the year 1982-83 and 1983-84 (Upto January) was Rs. 2.48 crores and Rs. 3.80 crores (provisional) respectively.

The length and nature of the coastline as also its proximity to Gulf States, makes the Weft Coast of India vulnerable to smuggling activities. Smugglers have adopted the strategy of using diverse landing spots covering a wider geographical areas on the West. Coast for the landing of their goods, while are smuggled from the Gulf area.

(c) Information is being collected and will be laid on the Table of the House.

## Reports of theft of luggage from fhe godown of Trivandrum airport

918. SHRI O. J. JOSEPH: Will the! Minister of TOURISM AND CIVIL AVAITION be pleased to state: